

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 167 of 2014 & IA No. 277 of 2014

Dated : 12th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

HEG Ltd. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Arjun Minocha
Mr. Ankur Ved Tuli

Counsel for the Respondent (s) : Mr. C.K. Rai
G. Maheshwari

ORDER

Learned Counsel for the parties are directed to file their written submissions on or before 23.01.2015 after serving copy on the other side. At the request of the Learned Counsel for Respondent No.-2 , post the matter for hearing on **23.01.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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